

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/974/2019
PETITION NUMBER : CP/468/IB/2017
NAME OF THE PETITIONER(S) : G V RAVIKUMAR
NAME OF THE RESPONDENT(S) : JASVIR & 2 OTHERS
UNDER SECTION : 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<u>REPRESENTATION BY WHOM</u>	

Deepa Mariappan

Counsel for Liquidator

Deepa

Asst. Adv. B. Dhamaraj

ORDER

Counsel for the Liquidator is present. No representation on behalf of the Respondents. The **Registry** is directed to issue notice to the Respondents. Counsel for the Liquidator is permitted to send private notice along with copy of Application and documents relied upon to the Respondents, and file proof of service of notice along with an Affidavit on next date of hearing. Put up on **17.09.2019** at **10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)